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depending upon the traffic demand and their commercial viability, in compliance with the RDG. However, the Ministry regularly interacts with the stakeholders from time to time with an aim to improve air connectivity.

Sharing of data under 'DigiYatra'

2579. SHRI DEREK O'BRIEN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) what are the benefits under the Ministry's 'Digi Yatra' project implemented at various airports across the country;
- (b) whether the data stored under the scheme is shared with private airline, companies involved in airport operations; and
- (c) if so, whether passenger's consent is required before something like this is done?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) DigiYatra is an initiative of the Ministry of Civil Aviation for providing seamless and hassle-free passenger experience at Indian airports, without the need for verification of ticket and ID at multiple touch points. Passengers are to enroll themselves in this programme for a seamless travel experience. Identification and validation of his/her ticket is to be done by a biometric system. DigiYatra aims to simplify the passenger processes at various check points in the airport right from the terminal entry gate, check-in/bag drop, security check and boarding gates.

- (b) As per the "DigiYatra" policy, high level data privacy guidelines have been specified for data privacy and data security. Air passenger has to share his/her Digi Yatra ID with airlines at the time of booking flight tickets.
 - (c) Yes, Sir, the DigiYatra project is passenger consent based.

Air services from small cities in Karnataka

2580. SHRI D. KUPENDRA REDDY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have started air services from small cities of the country under UDAN Scheme;